

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 21.04.2020 from 2 PM to 4 PM:

1	CRWP	AMIT V/S STATE OF HARYANA & ORS	PUJA CHOPRA	FIXED FOR 22.04.2020
2	CRM IN CRR-577-2020	SHASHI ADALAKHA V/S M/S GANGA LIFE SCIENCE	KAMAL CHAUDHARY	FIXED FOR 23.04.2020
3	CWP	RAJESH KUMAR & ORS V/S STATE OF HARYANA & ORS	ANURAG GOYAL	FIXED FOR 22.04.2020
4	CWP	SUMIT KUMAR & ORS V/S STATE OF HARYANA & ORS	SANJIV GUPTA	FIXED FOR 22.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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